

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.181/00206/2019**

**Monday, this the 25<sup>th</sup> day of March, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Abdul Wahab.U.C., S/o.Abdul Nazer.M.C.,  
Ukkayachetta House, Kadmat Island,  
Union Territory of Lakshadweep.

...Applicant

**(By Advocate Mr.Joby Cyriac)**

**v e r s u s**

1. The Administrator,  
Union Territory of Lakshadweep,  
Kavaratti – 682 555.
2. The Secretary,  
Lakshadweep Government Press,  
Kavaratti – 682 555.
3. The Director,  
Lakshadweep Government Press,  
Kavaratti – 682 555.

...Respondents

**(By Advocate Mr.S.Manu)**

This application having been heard on 25<sup>th</sup> March 2019, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

The applicant is a candidate who had applied for the post of Offset Machineman in the Lakshadweep Government Press pursuant to the Employment Notice dated 10.1.2019. He is aggrieved by the alleged inaction on the part of the 1<sup>st</sup> respondent to relax any of the provisions under the Recruitment Rules which would then enable his candidature to be validated.

.2.

2. At this point, we feel that interest of justice will be met if a direction is issued to the 1<sup>st</sup> respondent to consider the representation stated to have been filed before the 1<sup>st</sup> respondent as per Annexure A-4 and take a decision as expeditiously as possible in accordance with the provisions of law, at any rate, within a period of 45 days from the date of receipt of a copy of this order. Ordered accordingly.

3. The O.A is disposed of as above. No costs.

(Dated this the 25<sup>th</sup> day of March 2019)

**ASHISH KALIA**  
**JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN**  
**ADMINISTRATIVE MEMBER**

**asp**

**List of Annexures in O.A.No.181/00206/2019**

- 1. Annexure A-1** – Copy of the Employment Notice F.No.01/05/2016-LGP dated 10.1.2019.
  - 2. Annexure A-2** – Copy of the application dated 15.2.2019 submitted by the applicant.
  - 3. Annexure A-3** – Copy of the order Recruitment Rules namely the Lakshadweep Administration Department of Printing and Stationary (Group C, Technical Posts) Machine Section Recruitment Rules, 2016.
  - 4. Annexure A-4** – A copy of the applicant's representation dated 28.1.2019 submitted before the 1<sup>st</sup> respondent.
-